

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Co. Appeal No.15/(MAH)/2015
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.04.2017

NAME OF THE PARTIES: Shri Kamlesh Shah
V/s.
M/s. Larsen & Toubro Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58(4), 59 of the Companies Act 1956.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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① M. S. Bhardwaj /
a/w
V. P. VERMA } Adv. for
Petitioner V. Verma

② Adv. A. L. Chaudhary
Adv. for
respondent Chaudhary

Order
Company Appeal No. 15/58(4),59/NCLT/MB/MAH/2015

At request of the parties, list this matter for hearing on 3.5.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)